(b) Before proceeding to London
'the Finance Minister had discussed
with the Prime Minister, the various matters connected with the Common--.wealth Prime Ministers' Conference.

(c) The Finance Minister's speech in question was extempore.

## MISSING RECEIPT BOOKS FOR COLLECTING N.D.F. IN DELHI

\*196. SHRI STTARAM JA1PURIA: Will the PRIME MINISTER be pleased to refer to the reply given to Unstar-red Question No. 55 in the Rajya Sabha on the 28th April, 1964 and stale:

(a) whether Government have since taken any action against the persons reponsible for the missing receipt books issued by the Mayor's Defence Council of Delhi for collecting the National Defence Fund;

(b) if so, what is the nature of the action taken; and

(c) if not, the reasons therefor?

THE PRIME MINISTER (SHRI LAL BAHADUR): (a) to (c) The matter was considered by  $th_e$  Executive Committee of the Mayor's Council for National Defence on June 29, 1964 when it wag decided to recommend to the General House that no further action be taken in the matter. The General House of the Council has not yet been able to meet to consider this recommendation. They have been reminded. After the views of the General House are known, the matter will come up for final decision before the Executive Committee of the National Defence Fund.

## PAKISTANI ADMISSION OF CEASE-FIRE LINE VIOLATION IN SECURITY COUNCIL

\*197. SHRI S. C. DEB: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether it is a fact that Pakistan had admitted on 28th July, 1964 in a letter sent to the President of

the Security Council that the Pakistani troops had crossed the cease-fire line and attacked Indian troops on 21st February, 1964, in the Karen Sector of *Jammu* and Kashmir, and

(b) if so, whether the United Nations Observers had given an award against Pakistan in that connection?

THE DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI DINESH SINGH): (a) Yes, Sir. The Acting Permanent Representative of Pakistan, in his letter dated July 27, 1964, addressed to the President of the Security Council, referred to the Karen incident of 21st February, 1964 and admitted that the Pakistani troops had crossed the cease-fire line.

(b) The Chief Military Observer had already in March, 1964 awarded a double violation against Pakistan for crossing the cease-fire line and for firing.

## TALKS WITH SHEIKH ABDULLAH

\*198. SHRI SANKAR PARTAP SINGH DEV: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether he had some talks with Shdkh Abdullah;

(b) if so, whether these talks are in pursuance of the talks Sheikh Abdullah had, with the late Prime Minister; and

(c) whether any concrete proposals have emerged from the talks with regard to any aspect of the IncU»-Pakistan problems?

THE DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIR? (SHRI DINESH SINGH) : (a) to (c) The Foreign Minister has had informaJ talks of a general nature with Sheikh Abdullah. As these talks were confi-Jential, it would not be proper to dispose more than what has already seen said in public statements on the subject.